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संचार मंबालय में राज्य मंबी (श्री गिरिधर गोमांगो): (क) इलाहाबाद में 152 सार्वजनिक टेलीफोन हैं, ये सभी नगर निगम के अन्तर्गत आते हैं।

(छ) नए खोले गए सार्वजनिक टेली-फोनों की संख्या नीचे दी गई है :--

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सार्वजनिक टेलीफोन 12/16, मयुर रोड, इलाहाबाद ग्रौर 591, मुमफोडें गंज, इलाहाबाद में खोले गए हैं।

- (ग) निम्नलिखित स्थानों पर 4 नए सावजनिक टेलीफोन खोलने का प्रस्ताव बनाया गया है:-
  - 1. तारागंज रेलवे स्टेशन
  - 2. प्रयाम घाट रेलवे स्टेशन
  - प्रयाग रेलवे स्टेशन, भ्रौर
  - 4. सुबेदारगंज रेलवे स्टेशन।

### Import of oil rigs

SHRI SURENDRA SINGH THAKUR: Will the Minister of PET-ROLEUM AND NATURAL GAS be pleased

- (a) whether it is a fact that Govern ment have been importing oil rigs from foreign countries;
- (fo) if so, what are the details of such imports for the last three years; and
- (c) what steps have been taken to manufacture of oil rigs indigenously?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.

(b) ONGC have imported 13 land rigs from companies in USA, USSR and Romania during the last three years.

(c) Facilities for manufacturing land rigs have been developed at BHEL, Hyderabad and for offshore rigs at Maza-gon Dacks Ltd., Bombay and Hindustan Shipyards Vizag.

to Questions

# Diversification in Business by the Pecrlcre **General Finance and Investment Company**

2922. SHRIMATI BIJOYA CHAKRA-VARTY: Will the Minister of INDUS TRY be pleased to state;

- (a) whether it is a fact that the management of the Peerless General Fi nance and Investment Company is try ing to close its main and original busi ness of small savings and diversify into various fields in the name of efficient management;
- (b) if so, what are the fields in which the company is tryine to make a dent;
- (c) whether the company has sought permission from the Government to do so and whether the permission has been granted; and
- (d) whether Government are aware that the company has neither the ex perience nor the expertise to start a ven ture in new areas?

THE MINISTER OF STATE IN THE OF INDUSTRIAL DEPARTMENT DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) t<sub>0</sub> (d) Necessary information is being collected and will be laid on the Table of the House.

## Indo-Soviet Joint venture to manufacture automobiles

2923. SHRI SHIV PRATAP MISHRA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that an Indo-Soviet joint venture is proposed to be set up in India to manufacture automobiles and for developing transport facilities; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (b) M/s. Asian Vehicle Industries Ltd, have applied for industrial licence and financial and technical collaboration with M/s. V/O Auto-export Moscow for the manufacture of passenger cars in units to be set up both in Domestic Tariff Area as well as in Export Processing Zone. The proposal envisages participation by the Soviet Collaborators upto 30 per cent.

# Permission to sick companies to sell surplus land

2924. SHRI SHIV PRATAP MISHRA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that the Board of Industrial Finance and Reconstruction has recommended to Government to permit sick companies to sell surplus land with them; and
- (b) if so, what is the reaction of Government thereon?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (b) The authority to grant permission for sale of surplus land is the concerned State Government and as such BIFR making a recommendation in this regard to the Central Government does not arise. The Board has been urging the State Governments to formulate policy packages including for sale of surplus land for rehabilitation of sick industrial units.

# Interest of foreign countries to import two wheeler scooters and Motor. cycles from India

2925. SHRI SHIV PRATAP MISHRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that a number of countries have shown interest in the import of two wheeler scooters and motor cycles from India:

- (b) if so, what are the details thereof; and
- (c) what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE OF **INDUSTRIAL** DEPARTMENT DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNA-CHALAM): (a) and (b) The exports of two wheelers including scooters and motor-cycles have risen from Rs. 2.88 crores in the year 1985-86 to Rs. 7 crores during 1987-88 as per the provisional estimates of Engineering Export Promotion Council. Exports of these vehicles have been to various countries such as Japan, Nepal, Singapore, Australia, Sweden, U.K., Holland, Newsea-land, Belgium, Germany, Tanzania, Oman, Doha, Costa Rica, Egypt, Dubai, Sudan, Bangladesh, Ivory Coast, Mauritius, Hongkong, Nicaragua, Turkey and Switzerland.

(o) Government has been encouraging the two wheeler manufacturers in the country for establishing new overseas mar-ekts for exports of the vehicles.

## Agencies entrusted for fresh drilling in Krishna-Godavari Basin

2926. PROF. C. LAKSHMANNA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to the answer to Starred Question 400 given in the Rajya Sabha on the 29th August, 1988 and state;

- (a) what are the agencies which have been entrusted with the task of fresh drilling in Krishna-Godavari basins- and
- (b) whether the output through earlier drilling has been put for the commercial use?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) ONGC is carrying out exploratory drilling in Krialuia-Gouuvari basin. Some foreign oil companies are also expected to start exploratory drilling in this basin in 1989.